
Jhutan Nama Vs State Of Tripura

Bail Application 12 Of 2024

Court: Tripura High Court- Agartala

Date of Decision: March 28, 2024

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 439#Narcotic Drugs And Psychotropic Substances (NDPS) Act, 1985 " Section 20(b)(ii)(C), 25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Pal, Raju Datta

Final Decision: Dismissed

Judgement